

arrangements for getting steel for that purpose have been made and it is expected it will arrive in time. We will be able to open the rest of the line for traffic as indicated in my answer.

Shri Punnoose: May I know whether line that has already been opened is open to goods traffic also and whether the time taken to cover that distance is normalised?

Shri Alagesan: I am sorry I am unable to say whether it is open to goods traffic also. I require notice of that question. I thought it would have been opened to goods traffic also, but I am not sure.

Shri Punnoose: May I know whether work on the remaining line is proceeding according to schedule or is it being held up due to lack of certain materials?

Shri Alagesan: The whole line, I should say, could not be completed in the scheduled time because of the difficulties already pointed out. But, we propose to open the rest of the line by next year. I suppose we will be able to stick to that.

Shipping

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*526. { **Dr. Ram Subhag Singh:**
Shri Gidwani:

Will the Minister of Transport be pleased to state:

(a) whether the Director-General of Shipping has recently visited some European countries with a view to explore the possibilities of buying some ships for India;

(b) if so, whether he has succeeded in contracting any agreement in this regard; and

(c) the likely tonnage to be bought as a result of this visit?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes.

(c) 25,767 GRT.

Dr. Ram Subhag Singh: May I know which are the shipping yards on which orders have been placed and when the ships are likely to come?

Shri Alagesan: This tonnage comprises one tanker which has already been purchased and which we will be getting in our possession in January next. Orders for 2 ships have been placed in a yard in Germany and an order for one ship has been placed in a yard in Italy. These ships are expected to be delivered during the years 1959—1961.

Shri Gidwani: How many second-hand ships and how many new ships are going to be purchased?

Shri Alagesan: The tanker that has been purchased is a second-hand one. The other three ships for which orders have been placed are new ships.

Shrimati Tarkeshwari Sinha: In view of the Government's efforts to bring co-ordination between river navigation and coastal navigation, may I know whether there is any proposal in the second Five Year Plan to get small ships that can operate on coastal lines and rivers?

Shri Alagesan: The question relates to orders for over-seas ships. The Director-General of Shipping went to place orders on behalf of two corporations—The Eastern Shipping Corporation and the Western Shipping Corporation. These corporations do not operate ships on the coastal line.

Sardar Iqbal Singh: May I know whether this Director-General of Shipping proposes to visit Japan also for the purchase and construction of ships?

Shri Alagesan: Apart from the orders I have mentioned, we are also considering placing orders on a British yard, with whom certain negotiations have taken place. At present we do not have any Japanese yard in view. But, I may inform the House that the amount already placed at the disposal of the Ministry for purchasing ships in the public sector has almost been exhausted. It was about Rs. 20 crores and we have made commitments worth about Rs. 19 crores.

Shri R. P. Garg: May I know whether, during the recent visit of the Director-General of Shipping to European countries, he negotiated only for the buying of the ships or also for building the ships in our country? If so, what is the progress of the agreement with Yugoslavia?

Mr. Deputy-Speaker: There was only the possibility of buying ships and not constructing ships.

Sardar Iqbal Singh: Is the hon. Deputy Minister aware of the fact that Japan is the only country in this world which is delivering the ships within the shortest possible time? May I also know why, in view of this fact, we are giving preference to the U. K. shipyards?

Shri Alagesan: As far as dates of delivery go, it is very difficult to get new ships delivered within the second Plan period. The dates given are 1961 and beyond that. We would be very glad to purchase ships within that time, but it is not possible.

Shri Velayudhan: The hon. Deputy Minister said that a second-hand tanker has already been purchased. May I know whether this tanker

can be used only after the Government of India incurring heavy expenditure on its repairs? May I also know whether Government is thinking of getting this tanker after it has been repaired by the owners themselves?

Shri Alagesan: We have satisfied ourselves that the tanker that we have purchased is in a very good condition. It is another thing to say that some minor repairs may be necessary; but, no major repairs will be necessary. I am also informed that after we have made the purchase, the owners offered to take back the tanker by paying ₹200,000 more, because the prices went up in the meanwhile.

Shri Gidwanji: In view of the fact that the money provided has already been spent away, are any negotiations being carried on with the World Bank and has the World Bank agreed to give any assistance?

Shri Alagesan: Not in this connection, Sir.

गन्ना

*५२८. श्री भक्त बर्षान : क्या खाद्य और कृषि मंत्री २१ जुलाई, १९५६ के तारांकित प्रश्न संख्या १६६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या डोईवाला (ज़िला देहरादून) की चीनी मिल में गन्ने से होने वाली 'रिकवरी' के बारे में सब आंकड़ों का अध्ययन कर लिया गया है ; और

(ख) यदि हां, तो उस क्षेत्र में गन्ने के मूल्य की कटौती को बहाल करने के बारे में क्या कार्यवाही की गयी है ?

खाद्य उपमंत्री (श्री मो० ब० कृष्णाप्पा) :
(क) जी हां ।

(ख) सभा की टेबिल पर एक विवरण रखा दिया गया है ।

बिबरण

चूंकि इस इलाके के गन्ने से चीनी की सम्पूर्ण 'रिकवरी' ८.८६ प्रतिशत थी जब कि बुनियादी 'रिकवरी' ९.६ प्रतिशत है, इस लिये कटौती बहाल नहीं की जा सकी ।

श्री भक्त बर्षान : इस विवरण से ज्ञात होता है कि इस मिल में रिकवरी ८.८६ प्रतिशत हुई जब कि बुनियादी रिकवरी ९.६ होनी चाहिये थी । मैं जानना चाहता हूँ कि जो कटौती की गयी थी क्या उसके आधार पर भी पूरा रूपया किसानों को मिल चुका है ?

खाद्य तथा कृषि मंत्री (श्री अ० प्र० जैन) : जहां तक मेरी इत्तला है १ रूपया ५ आना के हिसाब से सारा पैसा किसानों को मिल चुका है । मेरे पास इसके खिलाफ कोई शिकायत नहीं आयी है ।

श्री भक्त बर्षान : क्या मैं जान सकता हूँ कि इस मिल को चलाने के लिये क्या व्यवस्था की जा रही है, क्योंकि इसके मालिकों ने पहले ही घोषित कर दिया था कि वे इसको नहीं चलायेंगे, और क्या इससे किसानों को नुकसान पहुंचने का आदेश नहीं है ?

श्री अ० प्र० जैन : इंडस्ट्रीज रेग्यूलेशन और डेवेलपमेंट ऐक्ट के मातहत इस कारखाने का कब्जा गवर्नमेंट ने ले लिया है, और गवर्नमेंट ने अपनी तरफ से एक अफसर मुकर्रर कर दिया है और वह इसको चलाने की व्यवस्था कर रहा है । बहुत जल्दी यह चलनी शुरू हो जायेगी ।

श्री भक्त बर्षान : क्या मैं जान सकता हूँ कि पिछले साल जो कटौती गन्ने के रेट में की गई थी वह इस साल भी जारी रहेगी या सारे प्रदेश में जो गन्ने का रेट लागू किया जायेगा वही इस मिल पर भी लागू होगा ?

श्री अ० प्र० जैन : जो कटौती पिछले साल की गई थी और जिन शर्तों के साथ की गई थी, वह इस साल भी लागू होगी ।

Shri Heda: May I know whether, in order to find out the recovery, the Government rely on the statistics maintained by the mills or whether they have got their own machinery to supervise and verify it?

Shri A. P. Jain: In this particular case, a specialist in the employ of the Government was appointed to test the recovery. He went four times and he personally tested them.